## Tackling unemployment problem during tenth plan

- 3449. SHRI ABU ASIM AZMI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Union Government are actively considering to tackle the unemployment problem during the Tenth Plan Period;
  - (b) if so, the expected employment opportunities to be created;
- (c) the details of the opportunities of employment created State-wise after launching the Tenth Plan; and
  - (d) the steps expected to be taken for achieving the target so fixed?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRASEKHAR SAHU): (a) Yes, Sir.

- (b) Government have targeted creation of around 5 crore employment opportunities during the 10th Plan period; 3 crore in the normal growth process and 2 crore through special employment generation programmes.
- (c) and (d) Reliable estimates of employment and unemployment are obtained through quinquennial labour force surveys conducted by National Sample Survey Organisation. Last such survey for which results are available pertains to the year 1999-2000. Estimates of employment created after 1999-2000 will be available after the result of the survey conducted during 2004-05 are published by the National Sample Survey Organisation.

## Need to update law relating provident fund commission

- 3450. SHRI V. HANUMANTHA RAO: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that various laws related to the Provident Fund Commission for unemployed workers and factories have not been updated since 1992.
- (b) whether it is also a fact that there is a need to update such laws for the benefit of the workers and the economy;
  - (c) what steps will be taken to update all such laws;